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No.K-11019/04/2019-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 07th June, 2019.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Ravi Shanker Jha, senior-most Judge of the Madhya Pradesh High Court, to perform the duties of the office of Chief Justice of that High Court with effect from 10th June, 2019 consequent upon the retirement of Shri Justice Sanjay Kumar Seth, Chief Justice, Madhya Pradesh High Court.

mp
31/6/2019

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

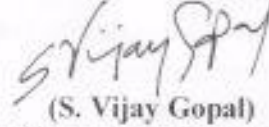
The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

No. K. 11019/04/2019-US.1

Dated 07.06.2019

Copy to:-

- 1 Shri Justice Sanjay Kumar Seth, Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 2 Shri Justice Ravi Shanker Jha, Judge, Madhya Pradesh High Court, Jabalpur.
- 3 The Secretary to the Governor of Madhya Pradesh, Bhopal.
- 4 The Secretary to the Chief Minister, Madhya Pradesh, Bhopal.
- 5 The Secretary to Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 6 The Chief Secretary, Government of Madhya Pradesh, Bhopal.
- 7 The Registrar General, Madhya Pradesh High Court, Jabalpur
- 8 The Accountant General, Madhya Pradesh, Gwalior.
- 9 The President's Secretariat, (CA.II Section), New Delhi.
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/SO(Desk)
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India

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